

[17 August, 2000]

RAJYA SABHA

improvement in productivity of horticultural crops, as a result of which the demand for installing drip irrigation system has increased by the farming community over the years.

(c) The Government of Karnataka has indicated a demand of Rs. 54.76 crores under the 'Plasticulture' scheme during 2000-01 for meeting the pending liabilities for the year 1999-2000. However, based on the availability of funds, the State Government was allocated a sum of Rs. 23.73 crores under the scheme during 1999-2000 and the entire amount was released to them. They have an unspent balance of Rs. 12.08 crores as on 1st April, 2000. During the current year the allocation for Karnataka under the scheme is Rs. 2.49 crores against which an amount of Rs. 2.00 crores has been released.

Kesar Mango

2640. SHRI BRAHMAKUMAR BHATT: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether 'Kesar' Mango is very famous in Gujarat;
- (b) the special quality which it possesses;
- (c) whether the maximum 'Kesar' Mango is exported to foreign countries;
- (d) if so, the quantity exported during the last three years, revenue earned; and
- (e) the reasons for not bringing it to Delhi, the capital of the Nation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) Yes, Sir.

(b) 'Kesar' variety of mango possesses attractive shape, size and colour. It has unique aroma, abundant juice content, and good keeping quality and does not contain spongy tissue.

(c) and (d) Variety-wise details on the export of mangoes is not being maintained.

(e) There are no restrictions in bringing 'Kesar' Mango to Delhi. However, its supply to Delhi will depend on its surplus availability after meeting the local demands as well as the competitive advantage over other varieties being marketed in Delhi.

Schemes to increase Agricultural production in Rajasthan and Orissa

2641. SHRI RAMDAS AGARWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the centrally sponsored schemes formulated and implemented in Rajasthan and Orissa States during the year 2000-2001 for increasing the agricultural production; and

(b) the details of target set for the said schemes during this year as well as next year, State-wise in light of new Agricultural Policy formulated by Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO):

(a) The list of centrally sponsored schemes being implemented in Orissa and Rajasthan to increase the production and productivity of crops during the year 2000/2001 is annexed as statement (*See below*). No new centrally sponsored scheme has been added to the list during the year 2000-2001.

(b) The New Agricultural Policy has been tabled in the Parliament only on 28th July, 2000. No separate target has been fixed under the policy on a year to year basis.